

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 224 of 2017 (SZ)**

**Applicant (s)**

Suo Motu Proceedings  
Based on the News Paper Report  
Published in Dinakaran+Tamil Daily  
Dated 10.10.2017, Dumping of  
Biomedical Waste at Puzhal Lake.

**Vs**

**Respondent (s)**

The Tamil Nadu Pollution Control Board,  
N.76, Mount Salai, Guindy,  
Chennai . 600032 and 6 others.

**Legal Practitioners for Applicant(s)**

M/s P. Kannan Kumar  
S. Vasavi Sridevi

**Legal practitioners for respondent(s)**

Mr. E. Manoharan for R5

Note of the Registry	Orders of the Registrar
Order No.	Date: 23.11.2017 Mr. E. Manoharan files MoA for R1, R2, R3, R4 & R6, R7. Ms. Yasmeen Ali files MoA for R5. Reply of R5 filed & report also filed. For reply of R1 to R4 & R6 call on 07.12.2017.  (Tmt. Meena Satheesh) Registrar